

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE APPLICANT : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT : WW Shipping Agencies Private Ltd & 6 Ors
UNDER SECTION : 397/398 of CA 1956

ORDER

Mr. Ramasamy Meyyappan, Advocate for the Petitioner is present through Video Conferencing Platform. None appears for the Respondent.

It is represented by the Ld. Advocate for the Petitioner that the pleadings in this matter are complete and seeks an adjournment to make submissions on behalf of the Petitioner.

Taking into consideration the said representation, this matter is adjourned to **26.02.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)